

DIVISION BENCH
COURT - II

O-243

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Sonal Shah, Adv.] For the Petitioner
Mr. Kushagra Shah, Adv.]
Ms. Monali Dutta, Adv.]
Ms. Faranaaz Kharbari, Adv.]
Ms. Khushboo Rupani, Adv.]

Mr. Siddharth Sharma, Adv.] For the Respondents
Mr. Rishav Dutt, Adv.]
Mr. S. Bhattacharya, Adv.]
Ms. Debarati Das, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for arguments on **14.03.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.